

RAJASTHAN HIGH COURT, JODHPUR

ORDER

nO. Estt.(RJS)/ 84 /2010

Dated : 28th September, 2010

Due to administrative exigencies the transfers / postings of following Judicial officers are ordered with immediate effect :-

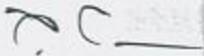
S. No.	Name of the officer	From	To	Remarks
	<u>SARVA SHRI</u>			<u>S/SHRI</u>
1	H.S. Saxena	D.J. Alwar	D.J. Bikaner	Vacant
2	S.P. Bundel	Spl. Juddge, C.B.I. Cases Court, Jodhpur	D.J. Balotra	Vacant
3	B.M. Gupta	D.J. Chittorgarh	D.J. Dholpur	J.P. Sharma-II
4	J.P. Sharma-II	D.J. Dholpur	Spl. Juddge, C.B.I. Cases Court, Jodhpur	S.P.Bundel
5	R.K. Maheshwari (On request)	Spl. Judge, SC/ST Cases Court, Pratapgarh	A.D.J. No.1, Bundi	Vacant
6	R.D. Rohilla (On request)	ADJ(FT), Behror (Alwar)	ADJ(FT) No.6, Jaipur City	C.P. Shreemali
7	C.P.Shreemali	ADJ(FT) No.6, Jaipur City	ADJ(FT), Behror (Alwar)	R.D. Rohilla
8	Omi Purohit	ADJ(FT) No.2, Pali	ADJ(FT), Chhabra (Baran)	Laxman Singh
9	Laxman Singh (On request)	ADJ(FT), Chhabra (Baran)	ADJ(FT) No.2, Pali	Omi Purohit
10	Jagdish Jani (On request)	ACJM, Bhinmal (Jalore)	ACJM (CBI Cases), Jodhpur	Vacant
11	Shakti Singh Shekhawat (On request)	CJ(JD)JM, Srimadhopur (Sikar)	CJ(JD)JM, Beawar (Ajmer)	Vacant
12	Bal Krishan Goyal (On request)	CJ(JD)JM, Chhipabarod (Baran)	CJ(JD)JM, Weir (Bharatpur)	Ms. Beena Gupta
13	Ms. Beena Gupta	CJ(JD)JM, Weir (Bharatpur)	CJ(JD)JM, Laxmangarh (Alwar)	Vacant
14	Hemant Singh Baghela	CJ(JD)JM, Itawa (Kota)	CJ(JD)JM (North), Kota	Vacant

28/09/2010

NOTES:

1. The officers are directed to handover /takeover charge in accordance with Order No. 24 / PI dated 23.11.1998.
2. The transfers of officers at S.No. 5,6,9,10,11 and 12 are on their own request and they shall not be entitled to claim disturbance allowance and joining time.

BY ORDER,

 28/09/10
REGISTRAR GENERAL